GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION NO. 1308 TO BE ANSWERED ON THE 25th July, 2022

PLI in PSUs

1308. SHRI E.T.MOHAMMED BASHEER:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to grant Performance Linked Incentives (PLI) in the Public Sector Undertakings (PSUs);
- (b) if so, the details thereof; and
- (c) if not, whether the Government will consider giving incentives as motivation for skilled and unskilled labourers in PSUs?

ANSWER

THE MINISTER OF STATE FOR FINANCE (DR. BHAGWAT KISHANRAO KARAD)

(a), (b) & (c): No proposal to grant Performance Linked Incentives (PLI) is under consideration of the Government. However, Performance Related Pay (PRP) is payable to the executives and non-unionised supervisors of CPSEs in terms of pay revision guidelines, which inter-alia specify that the total PRP will be limited to 5% of the year's Profit Before Tax (PBT). In case of skilled and unskilled labourers (unionised workmen) of CPSEs, such benefit is a part of the wage settlement between the management of a CPSE and Workers Associations / Trade Unions.
